Name of the corporate debtor: Swani Motors Services Private Limited; Date of commencement of CIRP: 22nd March 2023; List of Stakeholders as on: 19th May 2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in SCC					
1	State Bank of India	24.04.2023	25,42,61,581	25,42,61,581	Financial Creditors	Yes	Yes	No	45.67%	No	--	--	--	
2	Kotak Mahindra Prime Limited	25.04.2023	19,39,10,080	14,65,26,903	Financial Creditors	Yes	Yes	No	26.32%	No	--	--	--	
3	Karnataka Bank Limited	20.04.2023	10,19,10,780	10,19,10,780	Financial Creditors	Yes	Yes	No	18.31%	No	--	--	--	
4	Yes Bank Limited	27.04.2023	4,30,99,213	3,90,50,177	Financial Creditors	Yes	Yes	No	7.01%	No	--	--	--	
											--	--	--	
											--	--	--	
											--	--	--	
											--	--	--	
											--	--	--	
											--	--	--	
			59,31,81,654	**54,17,49,441**					97.31%					

Akhil Ahuja
Liquidator of Swani Motors Services Private Limited Limited
IBBI Reg. No.- IBBI/IPA-001/IP-P-02072/2020-2021/13213

Reg. Address: B-29, LGF, Lajpat Nagar III, New Delhi, 110024

Email id: cirp.swanimotors@gmail.com, caakhilahuja@gmail.com
AFA Valid Upto 08.09.2023